

(1)	(2)	(3)	(4)
19	Nagaland	1038.13	1034.68
20	Orissa	128.51	99.69
21	Punjab	268.54	248.47
22	Rajasthan	119.86	112.30
23	Sikkim	649.67	602.68
24	Tamil Nadu	154.54	134.51
25	Tripura	1161.78	936.69
26	Uttar Pradesh	190.75	74.74
27	Uttarakhand	225.81	171.18
28	West Bengal	100.32	89.34
29	A&N Islands	697.60	632.21
30	Chandigarh	429.31	412.99
31	D&N Haveli	79.40	77.53
32	Daman & Diu	128.80	110.99
33	Delhi	431.29	390.55
34	Lakshadweep	491.55	415.49
35	Puducherry	303.13	260.18
	All India	177.67	134.28

Liberalisation of FDI Regime

*38. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government proposes to further liberalise FDI regime;
- (b) if so, the details thereof; and

(c) the steps taken for accelerating the FDI in the country?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis through inter-Ministerial consultations. Government has put in place an investor-friendly policy on FDI, under which FDI, up to 100%, is permitted on the automatic route, in most sectors/activities. Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly.

(c) The Government plays an active role in investment promotion, through dissemination of information on the investment climate and opportunities in India and by advising prospective investors about investment policies and procedures and opportunities. International Cooperation for industrial partnerships is achieved through both bilateral and multilateral arrangements. At bilateral level, this is achieved through a number of joint commissions and joint working groups, for promoting industrial, technical and scientific cooperation with select countries. The Government has also set up CEOs'/Business Leaders' Fora with some countries for active business-to-business cooperation and for developing a road map for partnership and industrial cooperation. The Government also coordinates with apex industry associations, such as FICCI, CII and ASSOCHAM, in their activities relating to promotion of industrial cooperation, both through bilateral and multilateral initiatives intended to stimulate flow of foreign direct investment into India, besides participating in the Joint Business Councils and other interactive sessions organized by them.

FIR for carrying out illegal construction in Delhi

*39. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons against whom FIR has been lodged by the police for carrying out illegal construction in Delhi;

(b) the names of persons against whom action has been taken by the police for illegal construction carried out in Pandav Nagar, Shahkerpur, Mandawali etc.;

(c) the number of SHOs involved in carrying out the work of illegal construction; and